

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 249/Confdl./2016
II-3-1/2016

Bilaspur, dated the 29, March, 2016

The following Senior Civil Judges, as specified in Column no. (2) of the table below are, hereby, transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are appointed as Civil Judge Class-I-cum-Chief Judicial Magistrate for the Revenue District mentioned in Column No. (5) in the capacity as mentioned in column No. (6) from the date they assume charge of their offices: -

TABLE

S.No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vivek Kumar Verma, I Civil Judge Class-I & C.J.M.	Baikunthpur	Ambikapur	Surguja (Ambikapur)	I Civil Judge Class-I & C.J.M.
2.	Shri Shahabuddin Qureshi, Civil Judge Class-I & C.J.M.	Mungeli	Dantewara	Dakshin Bastar (Dantewara)	Civil Judge Class-I & C.J.M.
3.	Shri Anand Prakash Wariyal, I Civil Judge Class-I & C.J.M.	Ambikapur	Jashpur	Jashpur	I Civil Judge Class-I & C.J.M.
4.	Shri Madhusudhan Chandrakar, Civil Judge Class-I & C.J.M.	Dantewara	Mungeli	Mungeli	Civil Judge Class-I & C.J.M.
5.	Shri Shyam Sunder Kashyap, Secretary, District Legal Services Authority	Dantewara	Baikunthpur	Koriya (Baikunthpur)	I Civil Judge Class-I & C.J.M.

Note: The above officers shall not be entitled to the pay-scale mentioned in Rule 3 (2)(b) of the Chhattisgarh Lower Judicial Service (Recruitment and Conditions of Service) Rules, 2006 unless they complete five years of continuous service as Civil Judge Class-I/Senior Civil Judge.

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 250/Confdl./2016
II-3-1/2016

Bilaspur, dated the 29, March, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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(2)

- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (14)
 - (a) Shri Vivek Kumar Verma, I Civil Judge Class-I & C.J.M., Baikunthpur
 - (b) Shri Shahabuddin Qureshi, Civil Judge Class-I & C.J.M., Mungeli, Dist. - Bilaspur
 - (c) Shri Anand Prakash Wariyal, I Civil Judge Class-I & C.J.M., Ambikapur
 - (d) Shri Madhusudhan Chandrakar, Civil Judge Class-I & C.J.M., Dantewara
 - (e) Shri Shyam Sunder Kashyap, Secretary, District Legal Services Authority, Dantewara


for information and compliance. They are directed to take charge at their new place of posting on or before 12th April, 2016.

- (15) District & Sessions Judge, Koriya (Baikunthpur)/ Bilaspur/ Surguja (Ambikapur)/ Dakshin Bastar (Dantewara) for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (16) District & Sessions Judge, Balod/ Baloda-Bazar/ Bilaspur/ Durg/ Korba/ Raigarh/ Raipur/ Rajnandgaon / Bastar (Jagdalpur)/ Bemetara/ Dakshin Bastar at Dantewara/ Dhamtari/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information..
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.

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(3)

- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/- Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL